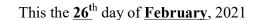
CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 62/276/2021





HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Feroz Ahmad Haqaq Aged 48 years.	S/o Noor Mohammad Haqaq R/o Khan Colony, Chanapora Srinagar
11800 10 700121	Applicant
(Advocate:- Mr. Musa	avir Mir-Not Present)
	<u>Versus</u>
	nu and Kashmir, Through Commissioner Secretary to Government Medical Education Department, J&K Civil Secrtt. Srinagar/Jammu
	Respondents
(Advocate: Mr. Amit	Gupta, ld. Additonal Advocate General)
	ORDER
	[O R A L]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous dates also i.e. 25.01.2021 and 16.02.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 26.02.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

/Arun/